Fublicatio n of 'Energy Update' by Tata Press

1212. SHRI G. K. MOOPANAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Registrar of News papers has completed investigation about the printing of a regular monthly publication 'Energy Update' by Tata Press of Bombay without obtaining permission under statute;
- (b) whether his Ministry has sought assistance of Bombay police and Maharashtra administration in the investigation;
- (c) whether his Ministry's inspectors havt been able to locate officials of the publishers at their registered office in New Delhi; and
- (d) what are the reasons of long delay in perusal of the original complaint?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir. Information has been received from the Tata Energy Research Institute on 1-8-1980 and is being examined.

- (b) No, Sir.
- (c) Does not arise.
- (d) There has been no delay on our part in the pursuit of the complaint. Information had to be collected and action to get it was initiated within a few days of the receipt of the complaint.

Maintance of records of circulation of registered newspapers

- 1213. SHRIMATI NARGIS DUTT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- ,(a) whether it is a fact that the media units of his Ministry keep re-

cords of circulation of registered newspapers'.

- (b) what are the 1979 audited circulation figures of the following English publications (i) Energy Management, New Delhi, (ii) Petroleum Asia, Dehradun, (iii) Urja, New Delhi, (iv) Energy Uptodate of Tatas, Bombay, (v) World Science News, New Delhi, (vi) Oil and Coal News, Delhi; and
- (c) whether these publications are in the approved media list of Government?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) The Registrar of Newspapers for India maintains the records of newspapers/ periodicals registered with him. The records of circulation of such newspapers [periodicals are also maintained by the Registrar of Newspapers for India on the basis of Annual Statement filed by the individual news-paper|periodical.

(b) Out of these 6 newspapers| periodicals, Energy Uptodate of Tatas, Bombay is not registered with the Registrar of Newspapers for India and Petroleum Asia, Dehradun has not filed the Annual Statement per taining to the year 1979, with the Registrar. The circulation for the year 1979 in respect of the remaining newspapers (periodicals is as under: —

I. Energy Manage ment, New Delhi.

970

2. URJA, New Delhi. 4,390

3. World Science

News, New Delhi.

2,921 (Not certified by Chartered Accountant)

4. Oil and Coal News, New Delhi.

400

(c) Out of the above six publica tions only Energy Management, New Delhi is on the approved media list of the Directorate of Advertising and Visual Publicity for the release of Government advertisements.

Committee on working of state electricity boards

- 1214. SHRI S. K. VAISHAMPAY EN: Will the Minister of ENERGY AND COAL be pleased to state:
- (a) whether the Committee appointed to go into the working of State Electricity Boards has submitted its report to the Central Government; and
- (b) if so, what are the main recommendations made by this Committee?
- * THE MINISTER OF STATE IN .THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The report of the Rajadhyaksha Committee on Power, which is also going into the working of State Electricity Boards besides various other aspects of the power supply industry, is yet to be received by the Central Government. However, the Report is expected to be submitted to the Ministry of Energy (Department of Power) shortly.
 - (b) Does not arise.

Price rise in three band radio_s and transistors

- 1215. SHRI MURLIDHAR CHAN DRAKANT BHANDARE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government are aware that due to the free licencing of two band radios and transistors, the price of three band radios and transistors "which were available generally on prices equal to two band radios, has increased;
- (b) if so, whether Governments are considering to extend free licencing facility to three band receivers as well, particularly when the same band tuners are used for hand two

- and band three receivers and which differentiates them; and
- (c) whether it is a fact that deli-censing of the three band receivers will serve the public purpose on B much bigger scale and make the broadcasting really a mass communication media?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir, Government do not have any information on this point.

- (b) Does not arise.
- (c) No. Sir.

Taking over of DESU by Government

- 1216. SHRI SADASHIV BAGAIT KAR: Will the Minister of ENERGY AND COAL be pleased to state:
- (a) whether in view of the fact that Delhi has been continuously facing acute power shortage and DESU has failed to bring about any tangible improvement, Government propose to take-over the functions of the undertaking to improve the situation; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) The Government of India is examining the question of rationalizing res-tructring the management of electricity supply in Delhi.

Gailkhola Dam

1217. SHRI LEONARD SOLOMAN SARING: SHRI ALEXANDER WARJRI:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that the con-